## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 254 OF 2014 & IA NOS. 411 OF 2014, 371 OF 2016 & 710 OF 2017

Dated: 8th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

**GSPL India Gasnet Ltd.** 

...Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Piyush Joshi Ms. Sumiti Yadava Ms. Maulishree Gupta Mr. Kaustav Som

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai

Ms. S Ghosh

Mr. Sumit Kishore for R.1

Mr. Ajit Pudusserry Mr. A.S. Verma for R.2

ORDER

I.A. No. 710 of 2017

(Delay in filing affidavit)

Delay in filing affidavit is condoned and affidavit is taken on record. Application is disposed of.

## APPEAL NO. 254 OF 2014 & IA NOS. 411 OF 2014, 371 OF 2016

The Board is directed to file a final complete note on the basis of which it was decided to grant authorization to respondent No.2 on or before 15.09.2017 after serving copy on the other side. Arguments concluded.

Judgment is reserved.

(B.N. Talukdar)
Technical Member (P&NG)
vt/vq

(Justice Ranjana P. Desai) Chairperson